

Income-tax assessments in various tax brackets

3745. SHRI K.P. UNNIKRISHNAN: Will the Minister of FINANCE be pleased to state :

(a) the total number of income-tax assesseees in the country in the tax brackets and annual income returns of (i) upto Rs. 50,000/-, (ii) Rs. 50,000/- to Rs. 1,20,000/-, (iii) Rs. 1,20,000/- to Rs. 5 lakh, (iv) Rs. 5 lakh to Rs. 10 lakh and (v) Rs. 10 lakh and above, in 1982-83, 1983-84 and 1984-85;

(b) the taxes collected from these different categories in 1982-83, 1983-84 and 1984-85; and

(c) the demand outstanding and percentage-wise contribution of these categories to the total income-tax collection in the above years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The information is being collected and will be laid on the Table of the House as soon as it is received.

Cash Compensatory Support Scheme to facilitate Indian shippers to step up exports

3746. SHRI SRIBALLAV PANIGRAHI : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal under the consideration of Government to ensure the speedy implementation of its cash compensatory support scheme to facilitate Indian Shippers to step up their exports;

(b) whether any memorandum containing some suggestions has been submitted to Government regarding this plan; and

(c) if so, the details of the suggestion which have been accepted by Government ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES

(SHRI P. SHIV SHANKER) : (a) to (c) Effective from 1st July, 1986 a new scheme of cash compensatory support will be introduced. The CCS scheme is intended to promote exports. The salient features of the new scheme are as follows .

- (i) In respect of industrial products reimbursement of unrefunded indirect taxes will continue to be the main element for determining the CCS rates. However, the cascaded structure of taxation will be taken into account.
- (ii) Compensation for product/market development will be given only in a highly selective manner on the basis of a phased out programme.
- (iii) For agricultural items, such as fruits and vegetables which are perishable in nature, a special element of compensation will be provided for the high cost of transportation within India.
- (iv) For handicraft items, the value added by labour will be one of the main factors to be considered for determining the CCS rates.
- (v) The restriction regarding grant of CCS not being allowed to exceed 25% of the value added i.e.f.o.b. realisation less REP entitlement (under the Import Policy for Registered Exporters) will continue.
- (vi) The present policy for granting CCS on certain categories of supplies within India treating them as deemed exports will continue.

Bank dacoities in Delhi

3747. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether Government have taken note of increasing dacoities in the banks resulting in huge financial losses and harassment to the public during the past three

years including the current financial year;

(b) if so, the details of the reported incidents of bank dacoities and looting till date in the Union Territory of Delhi along with the amounts involved in each case; and

(c) the action taken by Government to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Information regarding bank robberies/dacoities in branches of public sector banks in Delhi during 1983, 1984 and 1985 and the amounts involved in cash, as reported by Reserve Bank of India, is given in the attached statement. So far during 1986 there has been no bank robbery/dacoity in public sector banks in Delhi.

(c) A meeting of the representatives of the public sector banks in Delhi, the representatives of the Ministry of Home Affairs and the Commissioner of Police for Delhi discussed the question of strengthening the security arrangements in banks' branches in Delhi. The following instructions to banks were reiterated :

- (i) to observe weekly off days in branches coinciding with the closing day of the market in the area
- (ii) each branch should have an armed security guard :
- (iii) each bank branch should have a collapsible gate at the entrance properly chained and locked to allow entry/exit to only one person at a time;
- (iv) there should be self-locking wire meshed cabins for cashiers;
- (v) each bank branch should have a proper alarm system which should not be feeble but should be a loud one; and
- (vi) there should be periodical checking of security arrangements by senior officials of the banks.

Most of the branches of banks in Delhi have implemented the above security arrangements.

Statement

Information regarding the bank robberies/dacoities that occurred in Delhi in public sector banks during the years 1983, 1984 & 1985 and the amount involved therein as reported by RBI.

Sl. No.	Name of bank & branch	Date of occurrence	Amount involved (Rs. in lakhs)
1983			
1.	State Bank of India, Khureji Khas, Delhi.	15.2.83	0.28
2.	State Bank of India, Swasthyavihar, Delhi.	29.9.83	0.63
3.	Punjab National Bank, Survodaya Enclave, New Delhi.	17.11.83	5.31
Total			6.22

1984

1.	Central Bank of India, Connaught Circus, N. Delhi	6.2.84	1.25
2.	State Bank of Bikaner & Jaipur, New Rohtak Road, N. Delhi.	4.6.84	3.90
3.	Syndicate Bank, N. Delhi, Narela.	7.6.84	10.00
4.	Union Bank of India, Sundernagar, N. Delhi.	19.6.84	1.51
5.	Allahabad Bank, Tuglakabad, N. Delhi.	21.11.84	5.54
		Total	22.20

1985

1.	Union Bank of India, Anand Niketan, New Delhi	4.3.85	0.45
2.	State Bank of India, Greater Kailash, New Delhi.	14.3.85	4.19
3.	Bank of India, New Friends Colony, New Delhi.	21.5.85	—
4.	New Bank of India, Masjid Moth, Panchsheel Enclave.	10.7.85	3.02
5.	Bank of India, Chittaranjan Park, N. Delhi.	21.8.85	4.19
6.	Indian Bank, Safdarjang Enclave.	4.10.85	2.88
		Total	14.73

(Data provisional)

Foreign tourists to Orissa

3748. SHRI BRAJAMOHAN MOHANTY : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) the total number of foreign tourists who visited Orissa during last three years, year-wise details thereof;

(b) the anticipated number of tourists likely to visit Orissa towards the end of the Seventh Five Year Plan;

(c) whether any study has been conducted about their requirement of accommodation and air travel arrangements; and

(d) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) and (b) Statistics of foreign tourist arrivals are not compiled State-wise or place-wise. However, as per the Foreign Tourist Survey 1982-83 about 1.6 per cent of the foreign